

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
STARRED QUESTION NO. : 221  
(To be answered on the 27<sup>th</sup> December 2018)**

**SALE OF AIR INDIA LAND**

**\*221. SHRI VENKATESH BABU T.G.**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether the Air India is having huge tracts of unutilized land at various cities in the country;**
- (b) if so, the details thereof, city-wise;**
- (c) whether the Air India has proposed to sell its unutilized land including prime land;**
- (d) if so, the details thereof and the amount of revenue likely to be generated therefrom; and**
- (e) the steps taken to overcome the public carrier from debt trap?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(Shri Jayant Sinha)**

---

**(a) to (e): A statement is laid on the table of the House.**

\*\*\*\*\*

**STATEMENT IN REPLY TO PARTS (a) TO (e) OF LOK SABHA  
STARRED QUESTION NO.221 TO BE ANSWERED ON 27.12.2018  
REGARDING SALE OF AIR INDIA LAND TABLED BY SHRI  
VENKATESH BABU T.G., MP**

**(a) & (b): Air India possesses 30 un-utilised tracts of land, details of which are at Annexure.**

**(c) & (d): The Cabinet Committee of Economic Affairs (CCEA) had approved Turn Around Plan (TAP) and Financial Restructure Plan (FRP) of Air India on 12th April 2012 which, inter-alia, includes the monetization of Real Estate Assets in Air India to the tune of Rs.5000 crore over a 10 years period with the annual target of Rs.500 crore from the financial year 2013 onward.**

**Air India has planned to monetize its unutilised/surplus immovable real estate assets over the next few years. Till date, Air India has realized an amount of Rs.410 crore through sale of its non-core assets in various cities in India and abroad. Air India has also realized a rental income of Rs.314 crore approx. Further, amount of revenue likely to be generated from monetisation of land/properties depends on the bid process and subject to No Objection Certificates (NOCs) from concerned authorities.**

**(e): The Government has prepared a Revival Plan of Air India which focuses on building a competitive and profitable airline group. The Revival Plan comprises several major elements including:**

**(i) A comprehensive financial package, as approved by Government of India - this includes transferring non-core debt and assets to a SPV**

**(ii) Higher levels of operational efficiency by strengthening management and implementing best practice business processes**

**(iii) Robust organizational and governance reforms to be implemented by an eminent Board**

**(iv) Differentiated business strategies for each Air India's core businesses**

**(v) World-class HR practices to ensure a talented and motivated workforce and**

**(vi) Sale of non-core real estate assets and strategic disinvestment of subsidiaries such as Air India Air Transport Services Ltd.**

\*\*\*\*\*



**ANNEXURE**

Sl. No.	Description/Location	Area (in Sqm.)
1.	AI Plot of land at Baba Kharak Singh Marg, New Delhi	14326*
2.	Residential Plot at Gurgaon.	420
3.	Commercial Land at Rail Head Complex, Rakh Bahu, Residency Rd., Jammu	1518
4.	Residential Land at Sector-3, Trikuta Nagar, Jammu	1138
5.	Land for Housing colony (13 Flats) Vidyadhar Housing Colony, Khasra No.16C & 17K SADA, Khajuraho	8094
6.	Residential Land for Housing Colony 8, Hyderpura Bye Pass West Distt. Badgam, Srinagar	9861
7.	Land for Booking Office, Near Bus Stand, Behind Telephone Exchange, Khajuraho	2090
8.	Commercial Land for Booking Office at Indira Nagar, Bengaluru.	804
9.	Land for office premises at Udaygiri, Bengaluru.	25617
10.	Land for Housing Colony at Gangamuthanahalli, Bengaluru.	5827
11.	Land for Housing Colony at NCC Nagar, Thiruvananthapuram	2479
12.	Residential Plot at Krishnaswamy Nagar, Pankaja Mills Road, Sowripalayam Village, Ramanathapuram, Coimbatore, Tamilnadu	4024
13.	Vacant Land at Plot No. 1 & 4 under Dag No. 404 & 405 of Patta No. 180, Mouza Dibrugarh Town, Ward-Gabherupathar, Sub-District- Dibrugarh, (Assam)	3519
14.	Commercial Vacant Land at B. No. 6 of Dag No. 414, Tourist Lodge Compound, Kohima Road, near Super Market, Dimapur	1038
15.	Vacant Residential Land at Dag No. 487, Village Borjhar, Mouza – Kakhin Rani under Palasbari Circle, Guwahati (Assam)	1405
16.	Residential Plot for Staff Quarters at Khaikhali, Kolkata	10684
17.	Commercial Land at Plot nos. 951,953 & 954, Ward No. 1, Street No. 46, Revenue Village – Muharrampur, East Gandhi Maidan, Patna	566
18.	Land for staff Quarters at Sardar Nagar, Site No.1 Vibhag-1, Hansol, Near Indira Bridge, Ahmedabad	16000

19.	Land & Building for Booking Office, Airlines House, Station Road, Near SBI, Bhuj.	399
20.	Plot No.21, Ghanshyam Nagar, Bhuj, Kutch, Gujarat	2500
21.	Commercial Land for Booking office at Jamnagar	1000
22.	06 Residential Plots, Charkop, Kandivali, Mumbai	5410
23.	Residential Plot No.24, Sector 27, CIDCO, Nerul, Navi Mumbai	100021
24.	Residential Plot No.2, Sector 27, CIDCO, Nerul, Navi Mumbai	69973
25.	Land for Booking Office at Angels Chamber, Dheber Road, Rajkot	1076
26.	Residential Plot no-43, 44 78 & 79, Village Nana Mava, Rajkot	1331
27.	Land for Booking Office, T.P. Scheme No.9, Plot No.1, Vadodra	2000
28.	Land for Staff Qtrs., Plot no. 8,9,10, Survey No. 3(Part) Town Center, Bajipura, Aurangabad	706
29.	Bungalow Plot no. ASL-56 Survey no. 925 in Ashwin L at New Nashik.	385
30.	Residential cum Commercial Land at Laxmi House, Mount Road, Teynampet, Chennai.	5371

\* Note: Property handed over to Ministry of Housing and Urban Affairs on 18<sup>th</sup> August 2017 on as is where is basis.

\*\*\*\*\*